

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

CIRCULAR

No. 88 Dated: 01-08-2017

It has been noticed that the following officials of High Court Main Wing have not registered themselves in the Biometric Attendance System, which is mandatory for all Officers/Officials pursuant to Circular No. 83 dated 28.06.2018 read with Circular No. 87 dated 17.07.2018, as such, it is impressed upon the below mentioned officials to ensure that they get themselves registered in the Biometric Attendance System and they shall regularly mark their Biometric Attendance w.e.f 01.08.2018 strictly in compliance to the aforementioned circulars. However, those of the officials who are deputed at the residential offices of the Hon'ble Chief Justice / Hon'ble Judges, a certificate regarding their attendance from the Secretary to the Hon'ble Chief Justice / Hon'ble Judges, shall be obtained so that the concerned DDO records the certificate of attendance on the salary / wage bill.

S.No	Name of the Official	Designation
1	Yash paul	Chauffer
2	Manjeet Singh	Orderly
3	Kuldeep Singh	Orderly
4.	Sarwan Kumar	Orderly
5	Sanjeev Singh	Daily Wager

By order;

(Mohammad Yasin Beigh)
Joint Registrar (Adm.)

Dated 01-8-2018

No: 20165-03/NG

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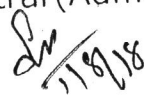
1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Registrar Vigilance, High Court of J&K, Srinagar.
- 3.4. Registrar Judicial, High Court wing Srinagar/Jammu.

5. Joint Registrar (Protocol) High Court wing Srinagar/Jammu.
6. Joint Registrar (Adm.) , High Court wing Jammu/Srinagar.
7. Deputy Registrar(Adm.), High Court wing Jammu/Srinagar.
8. Chief Accounts Officer High Court Main Wing Srinagar.
9. Accounts Officer, High Court wing Jammu/Srinagar.

...for information.

10. Concerned _____ for immediate compliance.

11. Office file.


Joint Registrar(Adm.) 01-08-2018
 11/8/18
 11/8/18